

(b) to (d) Industrialisation of a specific district/area is primarily the responsibility of the State Government concerned. The Central Government supplements the efforts of the State Governments in encouraging industrialisation of backward areas by providing incentives such as priority in the matter of licensing, concessional finance etc. Balaghat district being a 'No Industry District' is eligible for these concessions. During the period 1989-91 (June), three industrial registrations have been granted to Balaghat district.

[*English*]

Import Restrictions on Drugs

2019. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:

(a) the names of the drugs on which import restrictions have been recommended by Government during 1990-91;

(b) when each of the recommendation was made;

(c) the names of the companies which have submitted the requests for import of such drugs;

(d) the details of licensed capacity and production of each of them during the last three years, year-wise; and

(e) the names of drugs on which low duty paid inputs have been used and the names of these inputs?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (DR. CHINTA MOHAN): (a), (b) and (e) A number of requests for imposing import restrictions have been received during 1990-91 which were examined taking into consideration various factors such as indigenous demand, licensed capacity, production, landed and indigenous prices of the items etc.—of these, there is only one item namely, Ampicilin Sodium for which neces-

sary notification effecting the change in EXIM Policy has been issued.

(c) and (d) No request for import of such drugs has been received by this Department.

Review of Scheme for new and Expansion Sugar Units

2020. SHRI ANKUSHRAO RAO SAHEB TOPE: Will the Minister of FOOD be pleased to state:

(a) whether the Government are considering to review the 1988 Scheme for the new and expansion sugar units to make the units viable;

(b) if so, the details thereof;

(c) whether the Government are formulating any licensing scheme for the new and expansion sugar units to be licensed during the Eighth Five Year Plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) There is no such proposal under consideration at present.

(b) Does not arise.

(c) and (d) The licensing Policy guidelines for sugar industry are presently being reviewed by the Government.

[*Translation*]

Procurement of Rice

2021. SHRI RATILAL KALIDAS VARMA: Will the Minister of FOOD be pleased to state:

(a) the name of the States from whom the Union Government procure levy rice;

(b) whether the rates of the levy rice are uniform in all the States;

(c) if not, the reasons therefor;